

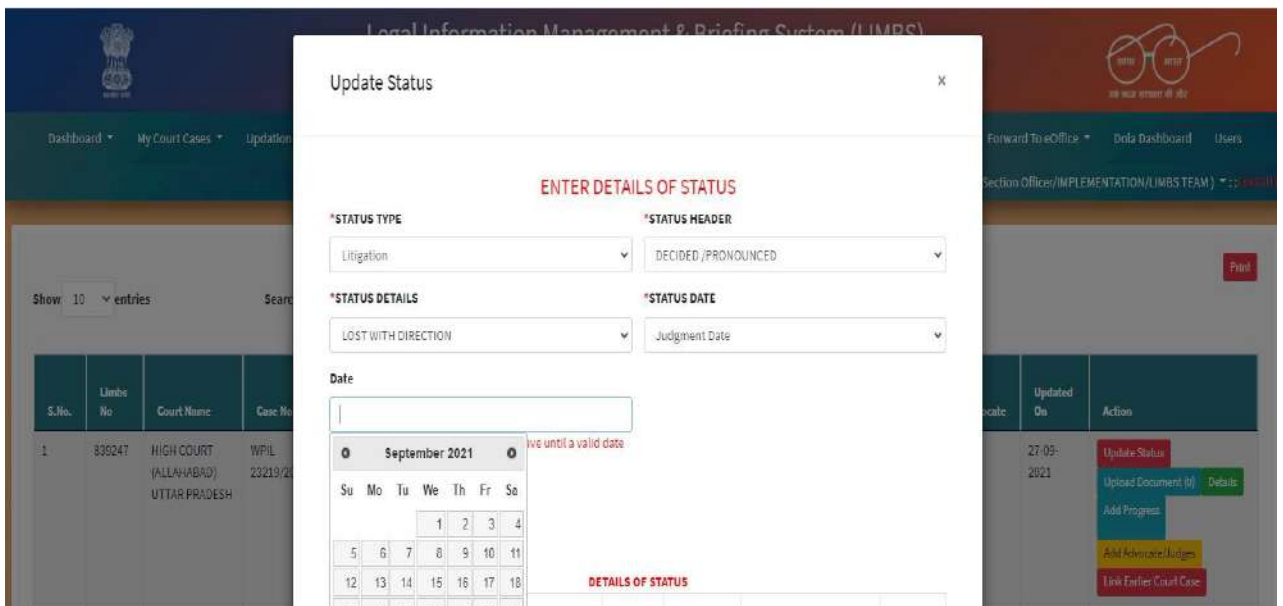
Help File to Initiate SLP

1. In LIMBS portal while making a New entry it's important to fill fields like – Case date, Case type, CNR number, Case number – Case year, Advocate name etc.

Update Case Details			
Select Court *	HIGH COURT	UTTAR PRADESH	ALLAHABAD
CNR Number	UPHC810631472020		
Case Type	WRIA : WRIT - A		
Case No	WPIL 23219/2020	2020	Case Date
			12-06-2020
Registration Number/year	636/2020	Year	Registration Date
			15-06-2020
Case Category *	WRIT PETITIONS	Sub Category *	WRIT PETITIONS(CIVIL)
Financial Implication	NO FINANCIAL IMPLICATION	Diary No	789054
Party Type	<input checked="" type="checkbox"/> Petitioner <input type="checkbox"/> Respondent		
Petitioner	RED LYNX CONFEDERATION THROUGH SANGE	Petitioner Advocate	Monika-8510042202
Respondent	INDIAN COUNCIL FOR RESEARCH- INDIAN VET	Respondent Advocate	A.S.G.I-0
Petitioner Extra Party			Add More
Petitioner		What Your Own ?	<input type="checkbox"/>
Respondent Extra Party			Add More
Respondent	UNION OF INDIA, THORUGH THE CHIEF WILD	What Your Own ?	<input type="checkbox"/>
Respondent	THE DIVISIONAL FOREST OFFICER CONSERV.	What Your Own ?	<input type="checkbox"/>
Respondent	DISTRICT MAGISTRATE OFFICE OF PRESCRIB.	What Your Own ?	<input type="checkbox"/>
Respondent	SUPERINTENDENT OF POLICE	What Your Own ?	<input type="checkbox"/>
Respondent	CENTRAL BUREAU OF INVESTIGATION	What Your Own ?	<input type="checkbox"/>
Acts			Add More
Under Act(s)	Mandamus/Act not Mentioned	Under Section(s)	NA
Brief History of Case	Test		
Name and Designation of Concerned Officer	Monika Kaushik	Concerned officer Mobile No	8510042202
Any effort for Alternate Dispute Resolution(ADR) Settlement, if explored:-	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No		

2. After case saved LIMBS number will generate, first we have to update the status of all entered cases - if case has been **Disposed-of** follow the given below steps:

1. Go to My Court Cases-->Compliance Entry
2. Search your case.
3. Click onto the update status link.
4. Select Litigation -> Decided/Pronounced -> and then select Decided-Lost with Direction.
5. Then provide a judgement date and click on the Save button.



3. After updating the status as **Disposed of- Lost with direction** case will move into the SLP for Higher Courts under My court cases

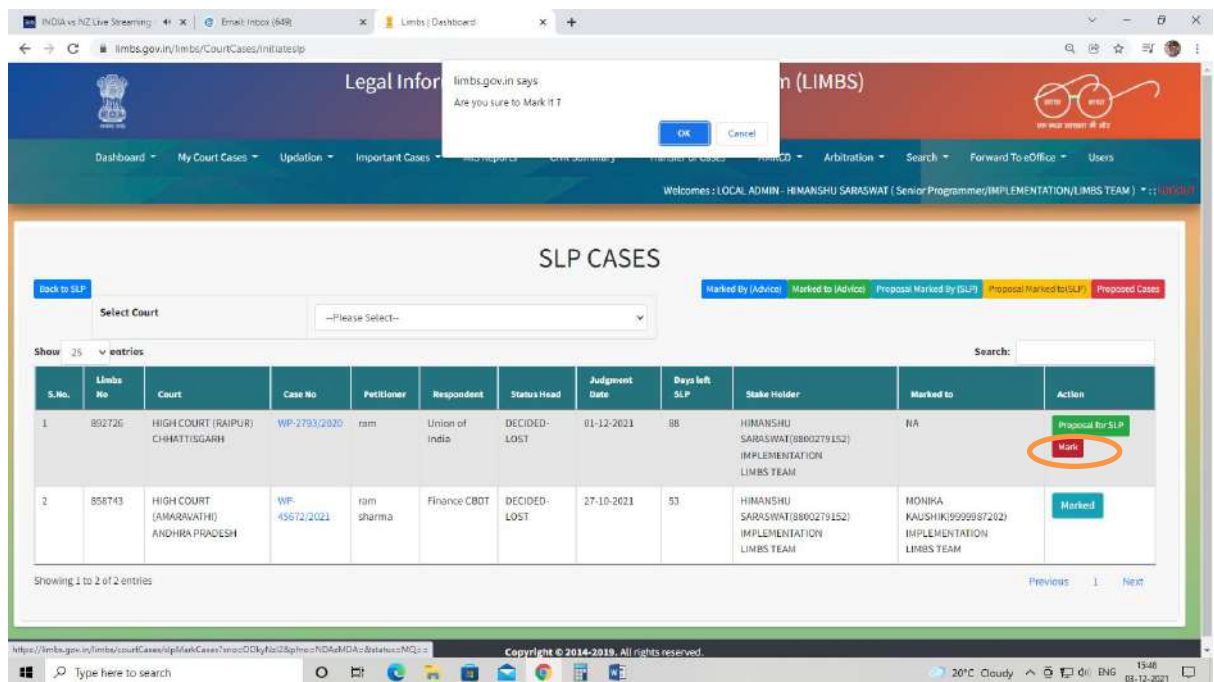


- Once we click on the SLP for Higher Courts, we will get the list of the SLP cases along with the days left for the SLP.



There is a provision of marking of case, if any user wants to mark case to any other officer.

- If you want to mark this case to other officer/user, use tab **MARK**, select the LIMBS user from list whom you mark this case



6. Now user find that case on tab **Proposal marked to (SLP)** and marked user find that case on tab **Proposal marked by (SLP)**

Proposal marked to (SLP)

SLP CASES												
Back to SLP	Marked By (Advice)		Marked to (Advice)		Proposal Marked By (SLP)		Proposal Marked to (SLP)		Proposed Cases			
S.No.	Limbs No	Court	Case No	Petitioner	Respondent	Status Head	Judgment Date	Days left SLP	Stake Holder	Marked to	Remarks From	Remarks To
1	678426	HIGH COURT (DELHI) DELHI	-1212	abc	xyz	DECIDED- LOST	09-11-2021	66	Alok Gupta(7011720715) IMPLEMENTATION LIMBS TEAM	3- HIMANSHU SARASWAT(8800279152) IMPLEMENTATION LIMBS TEAM 2- MONIKA KAUSHIK(9999987202) IMPLEMENTATION LIMBS TEAM 1- HIMANSHU SARASWAT(8800279152) IMPLEMENTATION LIMBS TEAM	3-MONIKA KAUSHIK: Return Back To Himanhu 17:04 2-HIMANSHU SARASWAT: Mark to Monika By Himanshu as Test 9/11/17:00 1-Alok Gupta: Mark to Himanshu By Alok as Test	Mark to Monika By Himanshu as Test 9/11/17:00

Proposal marked by (SLP)

Legal Information Management & Briefing System (LIMBS)												
Version 2.0 Dept of Legal Affairs, Ministry of Law & Justice												
Dashboard ▾ My Court Cases ▾ Updation ▾ Important Cases ▾ MIS Reports ▾ CNR Summary ▾ Transfer of Cases ▾ AMRCO ▾ Arbitration ▾ Search ▾ Forward to eOffice ▾ Users												
Welcomes : LOCAL ADMIN - HIMANSHU SARASWAT (Senior Programmer/IMPLEMENTATION/LIMBS TEAM) ▾ ::												
SLP CASES												
Back to SLP	Marked By (Advice)		Marked to (Advice)		Proposal Marked By (SLP)		Proposal Marked to (SLP)		Proposed Cases			
S.No.	Limbs No	Court	Case No	Petitioner	Respondent	Status Head	Judgment Date	Days left SLP	Stake Holder	From	Remarks By	Action
1	781879	HIGH COURT (AMARAVATHI) ANDHRA PRADESH	-0			DECIDED- LOST	15-11-2021	72	Alok Gupta(7011720715) IMPLEMENTATION LIMBS TEAM	Alok Gupta(7011720715) IMPLEMENTATION LIMBS TEAM	1-Alok Gupta: test	Proposal for SLP Mark

Once you click on Proposal for SLP for Higher court make a New entry of case via NEW ENTRY, under my court case of Hon'ble Supreme court with basic information and note LIMBS number on your file.

7. Now click on Proposal for SLP enter details as required and click on submit:

Legal Information Management & Briefing System (LIMBS)
Version 2.0
Dept of Legal Affairs, Ministry of Law & Justice

Dashboard My Court Cases Updation Important Cases MIS Reports CNR Summary Transfer of Cases AMRCD Arbitration Search Forward To eOffice Users

Welcomes : LOCAL ADMIN - HIMANSHU SARASWAT (Senior Programmer|IMPLEMENTATION|LIMBS TEAM)

SLP CASES

Back to SLP Select Court --Please Select--

Marked By (Advice) Marked to (Advice) Proposal Marked By SLP Proposal Marked to SLP Proposed Cases

Show 25 entries Search:

S.No.	Limbs No	Court	Case No	Petitioner	Respondent	Status Head	Judgment Date	Days left SLP	Stake Holder	Marked to	Action
1	892726	HIGH COURT (RAIPUR) CHHATTISGARH	WP-2793/2020	ram	Union of India	DECIDED-LOST	01-12-2021	88	HIMANSHU SARASWAT(8800279152) IMPLEMENTATION LIMBS TEAM	NA	Proposal for SLP Marked
2	858743	HIGH COURT (AMARAVATHI) ANDHRA PRADESH	WP-45672/2021	ram sharma	Finance CBOT	DECIDED-LOST	27-10-2021	53	HIMANSHU SARASWAT(8800279152) IMPLEMENTATION LIMBS TEAM	MONIKA KAUSHIK(9999987202) IMPLEMENTATION LIMBS TEAM	Marked

Showing 1 to 2 of 2 entries Previous 1 Next

8. Once we click on submit, case will move into the proposed cases:

Dashboard My Court Cases Updation Important Cases MIS Reports CNR Summary Transfer of Cases AMRCD

Welcomes : LOCAL ADMIN - HIMANSHU SARASWAT (Senior Programmer|IMPLEMENTATION|LIMBS TEAM)

Back SLP for Higher Court (Limbs No: 781879)

Supreme Court Limbs No. Supreme Court Limbs Id If you don't have the LIMBS number Please make a new entry - NEW ENTRY

Case Filed Yes No

Court Fees

Submit

9. Now click on Mark to for Advice case will move into the forward to e-office

Dashboard ▾ My Court Cases ▾ Updation ▾ Important Cases ▾ MIS Reports ▾ CNR Summary ▾ Transfer of Cases ▾ AMRCO ▾ Arbitration ▾ Search ▾ Forward To eOffice ▾ Dola Dashboard Users

Welcomes : NODAL OFFICER - MONIKA KAUSHIK | Section Officer/IMPLEMENTATION/LIMBS TEAM | :: 10/30/21

SLP CASES

Print

Back to SLP

Marked by (Advice) Marked to (Advice) Proposal Marked By (SLP) Proposal Marked to (SLP) Prepared Cases

S.No.	Lower Court/Limbs No.	Court	Supreme Court Limbs No.	Supreme Court Initiated	Date	Case Filed	Date for File	Court Fees	Updated on	Mark To For Advice	Action
1	80342	HIGH COURT (ALLAHABAD) UTTAR PRADESH	871057	Yes	10-11-2021	No		0	10-11-2021 10:28:12	1- MONIKA KAUSHIK(9999987202) IMPLEMENTATION LIMBS TEAM	Marked
2	87084	HIGH COURT (ALLAHABAD) UTTAR PRADESH	871647	Yes	10-11-2021	No		0	10-11-2021 10:13:18	1- MONIKA KAUSHIK(9999987202) IMPLEMENTATION LIMBS TEAM	Marked
3	87196	HIGH COURT (ALLAHABAD) UTTAR PRADESH	873201	Yes	12-11-2021	No		1111111	12-11-2021 11:36:10	NA	Mark To For Advice
4	879116	HIGH COURT (AMARAVATHI) ANDHRA PRADESH	879188			No		1500	18-11-2021 11:52:09	1- MONIKA KAUSHIK(9999987202) IMPLEMENTATION LIMBS TEAM	Marked
5	887086	HIGH COURT (AMARAVATHI) ANDHRA PRADESH	887090			No		0	26-11-2021 13:23:01	1- MONIKA KAUSHIK(9999987202) IMPLEMENTATION LIMBS TEAM	Marked
6	887942	HIGH COURT (ALLAHABAD) UTTAR PRADESH	872911			No		0	03-12-2021 16:50:29	NA	Mark To For Advice

10. Click on the Receipt Create and then click on Advice. A receipt form will appear fill all the information and save:

Legal Information Management & Briefing System (LIMBS)
Version 2.0
Dept of Legal Affairs, Ministry of Law & Justice

Dashboard ▾ My Court Cases ▾ Updation ▾ Important Cases ▾ MIS Reports ▾ CNR Summary ▾ Transfer of Cases ▾ AMRCD ▾ Arbitration ▾ Search ▾ Forward To eOffice ▾ Dola Dashboard Users

Welcome: NODAL OFFICER - MONIKA KAUSHIK (Section Officer/IMPLEMENTATION/LIMBS TEAM) :: 03/03/2021

Receipt Create
Receipt Search

My cases

Show 10 entries

Search: LIMBS ID search clear

court	Ministry Department Case No	Petitioner	Respondent	Brief History
HIGH COURT - ALLAHABAD	LIMBS TEAM IMPLEMENTATION WPL 23219/2020 839247	RED LYNK CONFEDERATION THROUGH SANGEETA DOGRA	INDIAN COUNCIL FOR RESEARCH- INDIAN VETERINARIAN RESEARCH INST, THRO IT DIR, SH. R.K. SINGH	Advice

Showing 1 to 1 of 1 entries

Previous 1 Next

Dashboard ▾ My Court Cases ▾ Updation ▾ Important Cases ▾ MIS Reports ▾ CNR Summary ▾ Transfer of Cases ▾ AMRCD ▾ Arbitration ▾ Search ▾ Forward To eOffice ▾ Dola Dashboard Users

Welcome: NODAL OFFICER - MONIKA KAUSHIK (Section Officer/IMPLEMENTATION/LIMBS TEAM) :: 03/03/2021

Receipt

Sender Detail:

Name: MONIKA KAUSHIK Designation: Section Officer Address: NULL

You can change it

Receipt Details

Correspondence Type: Others Subject Category: Advice Delivery Mode: Email

Subject

Limbs ID 839247:

Receipt Type

Electronic DOCUMENT Choose File Advocate Login.docx

Employee Details

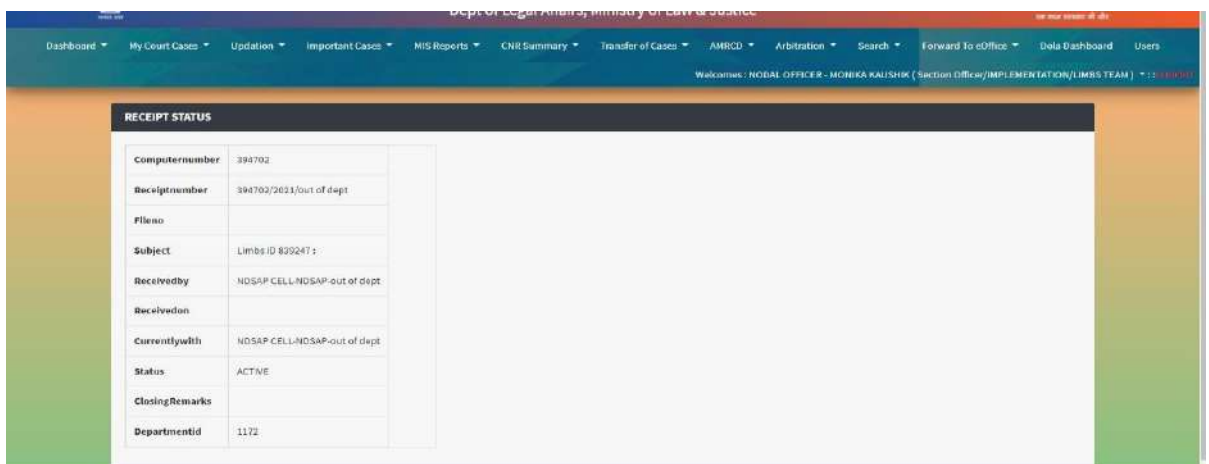
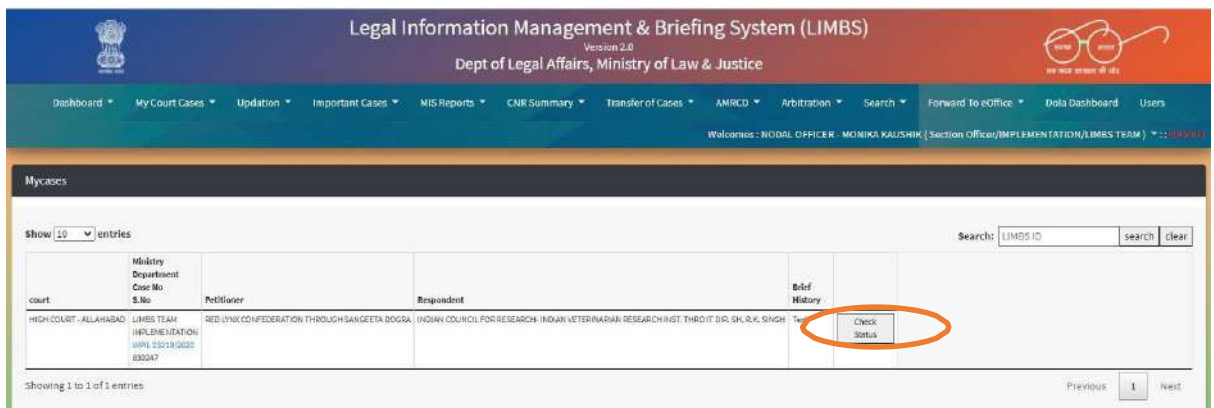
Employee Name: NDSAP CELL--NDSAP Employee Posts: NDSAP

Save

11. Once we click on save button will get a notification - Receipt successfully created:



12. To check current status, go to Receipt Create



Follow above steps to initiate SLP

CNR Updation help file

The respective Department on going to "UPDATE CNR WITH REGISTRATION NO" in "updation" tab, a list of their cases will be displayed on the screen.

The screenshot shows the LIMBS (Legal Information Management & Briefing System) interface. The header includes the Government of India logo, the system name, version 2.0, and the Department of Legal Affairs, Ministry of Law & Justice. A navigation bar contains various menu items, with 'Update' highlighted and a dropdown menu open. The dropdown menu includes options like 'Update Case with CNR', 'Update Proceeding', 'Update Tribunals Cases', and 'Update CNR with Registration No.', which is circled in red. Below the menu is a table of cases with columns for S.No., Limbs No., Court Name, Date of Hearing, Case No., Case Date, Case Title, CNR No., Case Category, and Action. Three cases are listed, each with a 'view' button in the Action column.

S.No.	Limbs No.	Court Name	Date of Hearing	Case No.	Case Date	Case Title	CNR No.	Case Category	Action
1	321205	HIGH COURT (JABALPUR) MADHYA PRADESH	2017-09-20	12211/2017	09-08-2017	RASHMI SHUKLA VS 1 SECRETARY GOVERNMENT OF INDIA MINISTRY OF CULTURE 2 DIRECTOR INDIRA GANDHI RASHTRIYA MANAV SANGRAHALAYA 3 DR SUDIIPA ROY DEY 4 ASHOK KUMAR SHARMA.	N	SERVICE MATTERS RECRUITMENT/APPOINTMENT	view
2	321211	HIGH COURT (JABALPUR) MADHYA PRADESH		13872/2017	04-09-2017	SMT KIRAN BALA SHARMA VS 1 UNION OF INDIA THR SECRETARY MINISTRY OF CULTURE 2 DIRECTOR INDIRA GANDHI RASHTRIYA MANAV SANGRAHALAY	N	SERVICE MATTERS PAY SCALES	view
3	75433	HIGH COURT (JABALPUR)		19249	24-10-2013	Vikas Bhatt Vs Union of India through Secretary MOC Director IGRMS Bhopal Chairman EC RMSS & Secretary MOC	N	SERVICE MATTERS DISCIPLINARY PROCEEDINGS	view

On clicking on "view" button against HC (exclude Delhi HC) and District & Session court,

This screenshot shows a filtered view of the case list. The table has the same columns as the previous screenshot. The first row is circled, and its 'view' button is also circled. The other rows are not circled.

S.No.	Limbs No.	Court Name	Date of Hearing	Case No.	Case Date	Case Title	CNR No.	Case Category	Action
1	573955	HIGH COURT (DELHI) DELHI	2020-11-02	123/2020	06-05-2019	Test Vs Test.	N	SERVICE MATTERS TEMPORARY APPOINTMENT	view
2	755496	HIGH COURT (AHMEDABAD) GUJARAT		SCR.A 27180/2020	28-10-2020	JASH-WANTSINGH RAMPRASAD YADAV @ MAJOR VS STATE OF GUJARAT	GJHC240512852020	SERVICE MATTERS PAY SCALES	view
3	573404	DISTRICT AND SESSION COURT (PASIGHAT) ARUNACHAL PRADESH	2021-03-01	10035	03-06-2019	petitioner Vs respondant	N	COMMERCIAL MATTERS CONSUMER PROTECTIV ACT	view
4	711783	DISTRICT AND SESSION COURT (DISTRICT COURT) OTHER	2021-01-27	HMA 2268/2020	26-08-2020	ASHA MAUDGIL VS SARABJEET SINGH	CHCH010038042020	LABOUR MATTERS WAGES	view
5	756162	HIGH COURT (JAIPUR) RAJASTHAN		ARBAP 30965/2020	10-12-2020	INDIRA SINGHAL W/O SH. BANWARI LAL SINGHAL VS DHARAMBIR BHADANA S/O SH. SHANKAR SINGH BHADANA	RJHC020745872020	PIL MATTERS HOUSING	view
6	755378	HIGH COURT (AHMEDABAD) GUJARAT		SCR.A 28468/2020	06-11-2020	M/s NEW DEEP MALWA BUS SERVICE THROUGH POA KULDEEPSINGH S/O KARMSINGH VS STATE OF GUJARAT	GJHC240530882020	CRIMINAL MATTERS RAILWAY ACT	view
7	600766	HIGH COURT (BILASPUR) CHHATTISGARH	2019-08-01	5370	17-03-2020	RAMDEV RAM VS SANTOSH SINGH	CGHC01009372020	CIVIL MATTERS PRICING MATTERS	view

On clicking on "view" button against any case which needs CNR as a fresh or its updating, simply a window of the Registration no, Registration Year, Case type (of court) will open,

Update Cases

High Courts* Courts Bench* Case Type*

--Please Select-- --Please Select-- --Please Select--

RAJASTHAN Registration Year* 27180 2020

Search

Court Complex Name	CNR No	Case Type	Registration No	Registration Year	Petitioner Name	Respondent Name	Action
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Update Cases

High Courts* Courts Bench* Case Type*

RAJASTHAN JAIPUR --Please Select--

Registration Number* Registration Year* 27180 2020

Search

- Please Select--
- APPLC : MISC APPLICATION (CIVIL)
- APPLR : MISC APPLICATION (CRIMINAL)
- APPLW : MISC APPLICATION (WRIT)
- ARBAP : ARBITRATION APPLICATION
- ARBS : ARBITRATION SUIT
- CCP : CIVIL CONTEMPT PETITION
- CFA : CIVIL FIRST APPEAL
- CLA : CIVIL LEAVE TO APPEAL
- CMA : CIVIL MISCELLANEOUS APPEAL
- CMAP : CIVIL MISCELLANEOUS APPLICATION
- CMCC : CIVIL MISCELLANEOUS CASE CIVIL
- CMCR : CIVIL MISCELLANEOUS CASE CRIMINAL
- CMCW : CIVIL MISCELLANEOUS CASE WRIT
- CMEA : CIVIL MISCELLANEOUS EXCISE APPEAL
- CMLAP : CIVIL MISC LEAVE TO APPLICATION
- CMP : CIVIL MISCELLANEOUS PETITION**
- CMS : CIVIL MISC (WRIT) STAY APPLICATION
- COA : COMPANY APPEAL
- COAP : COMPANY APPLICATION

After fill all details, user will click on "Search" to find out CNR number.

Update Cases

High Courts* MADHYA PRADESH

Courts Bench* JABALPUR

Case Type* WP: writ petition

Registration Number* 13872

Registration Year* 2017

[Search](#)

Court Complex Name	CNR No	Case Type	Registration No	Registration Year	Petitioner Name	Respondent Name	Action
High Court Madhya Pradesh Jabalpur	MPHC010446512017	WP	13872	2017	SMT. KIRAN BALA SHARMA	UNION OF INDIA	View

CNR Updation help file

As on date, courts registered on e-Courts i.e. all High Courts and District & Session Courts (other than Delhi High Court) and CAT are linked with LIMBS application.

The CNR Number of a case can be found through [Home- eCourt India Services \(ecourts.gov.in\)](http://Home- eCourt India Services (ecourts.gov.in) .) .

Please click on High court services or District Court Services.

The screenshot displays the eCourts Services website interface. At the top, there is a header with the logo of India and the text "ECOURTS SERVICES High Courts of India District and Taluka Courts of India". To the right of the header, there is a navigation menu with links: Home, e-Committee, NJDG, Supreme Court, High Courts, and District Courts.

The main content area is divided into two rows of three panels each. The top row contains panels for "High Court Services", "High Court NJDG", and "High Courts of India". The bottom row contains panels for "District Court Services", "District Court NJDG", and "District Courts of India".

In the "High Court Services" panel, the text "Access to Services of e-Courts: Cause lists, Case Status, Orders/Judgments of High Courts" is followed by a blue button with a white cursor icon and the text "Click here for High Court Services". This button is circled in red.

In the "District Court Services" panel, the text "Access to Services of e-Courts: Cause lists, Case Status, Orders/Judgments & NJDG" is followed by a blue button with a white cursor icon and the text "Click here for District Court Services". This button is also circled in red.

and then choose the "Case Status" tab from the left margin Search Menu, then choose the Court and Bench then you can search your case either by Party Name or by Case Number or Advocate details or FIR number from the search results click "view" and the CNR number will be displayed along with other details of the case.

The screenshot shows the ECOURTS SERVICES website interface. The top navigation bar includes links for Home, Supreme Court, High Courts, District Courts, NJDG, and Contact Us. The left sidebar contains a Search Menu with options: CNR Number, Case Status (highlighted with a red circle), Court Orders, Cause List, and Caveat Search. The main content area is titled 'Case Status' and features a dropdown menu for the court (set to 'High Court of Punjab and Haryana') and a search bar. Below the search bar are tabs for Party Name, Case Number, Filing Number, Advocate Name, FIR Number, Act, and Case Type. The search criteria are set to 'Search by Petitioners/Respondents Name'. There are input fields for '*Petitioner / Respondent' and '*Registration Year', along with radio buttons for 'Pending', 'Disposed', and 'Both'. A captcha is displayed with the text 'cuzfb6' and a 'Go' button. A 'How to' section provides instructions for searching by Party Name and Year.

How to

- i. Click here to view help video.
- ii. Enter the **Party Name**, in part (minimum 3 characters) or full - e.g. for searching the **Party Name** "Ramesh Narayan Yadav" either Ramesh, Narayan, Yadav, Ram, Nar etc. can be given as the search criteria.
- iii. **Party Name** maybe the name of the Petitioner, Plaintiff, Complainant, Respondent, Defendant, Appellant, Accused or Extra Party.
- iv. In the **Year** box, enter the Case Registration Year.
- v. Click on either the **Pending** or **Disposed** option button, according to the status of the Case. If you don't know the exact status of the Case, then click on the **Both** option button.
- vi. Enter the **Captcha** (the 6 alphanumeric characters shown on the screen) in the text box provided.



CNR Number



Case Status



Court Orders



Cause List



Caveat Search

High Court of Punjab and Haryana

High Court of Punjab and Haryana

Party Name Case Number Filing Number Advocate Name FIR Number Act Case Type

Back

Case Details

Filing Number	CWP /26642/2015	Filing Date	18-12-2015
Registration Number	CWP /26642/2015	Registration Date	18-12-2015
CNR Number	PHHC01-091408-2015		

Case Status

First Hearing Date	21st December 2015
Next Hearing Date	10th December 2018
Stage of Case	
Coram	2216-MR. JUSTICE JITENDRA CHAUHAN
Bench Type	Single
Judicial Branch	WRITS -I BRANCH
State	CHANDIGARH (UT)
District	UT-CHANDIGARH

Petitioner and Advocate

1) RANJANA SHAHI
Advocate- RAMAN SHARMA

Respondent and Advocate

1) UNION OF INDIA ETC.